

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO -2555
ANSWERED ON-10/08/2023

**SETTING UP NEW TRAINING INSTITUTES AND CENTERS OF SPORTS AUTHORITY
OF INDIA**

2555# DR. SUMER SINGH SOLANKI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has any proposal to set up new training institutes and centers of Sports Authority of India in the State of Madhya Pradesh;
- (b) if so, the details thereof; and
- (c) whether there is provision of any special scheme for athletes/archers of Madhya Pradesh especially belonging to tribal districts?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (c): 'Sports' being a State subject, the responsibility for promotion and development of sports, including setting up training centres at district/state levels, rests primarily with the respective State Governments. The Central Government supplements their efforts through its various schemes as well as the sports promotional schemes run by the Sports Authority of India (SAI).

SAI implements the following Sports Promotional Schemes across the country, including the State of Madhya Pradesh, to identify talented sportspersons in various age groups and nurture them to excel at national and international levels:

- National Centres of Excellence (NCOE)
- SAI Training Centre (STC)
- Extension Centre of STC
- National Sports Talent Contest (NSTC)

The decision regarding creation of facilities/SAI centres depends on various factors, such as

suitable proposals received from the State Governments, availability of funds, local demand, etc. In view of the available sports infrastructure and financial constraints, it has been decided to focus primarily on the existing centres with a view to achieve excellence. At present, no proposal is under consideration for opening of new training institutes and centres of Sports Authority of India in the State of Madhya Pradesh.

The details of various SAI Centres in the State of Madhya Pradesh are as under:

Table 1

S.No.	SAI Scheme(s)	No. of Centres
1.	NCOE	01
2.	STC	03
3.	Extension Centres	02
4.	NSTC:	
	(i) Regular School	01
	(ii) Adopted Akharas	03
	TOTAL:	10

Further, the Khelo India Scheme was launched by the Government with the twin objectives of mass participation and promotion of excellence in sports. Various programmes have been launched under this Scheme to promote sports and improve the level of sports and infrastructural facilities including stadiums, playing fields, tracks and sports training centres across the country, including the State of Madhya Pradesh. The details of Khelo India Centres (KIC), Khelo India State Centre of Excellence (KISCE) and Accredited Academies (AA) in the State of Madhya Pradesh are as under:

Table 2

Khelo India Centres	Khelo India State Centre of Excellence	Accredited Academies
51	1	17

A total of 106 Khelo India Athletes/archers (boys & girls) are being trained in above mentioned centres and 413 athletes/archers are being trained in the SAI centres mentioned in Table 1. The sportspersons identified under these schemes/programmes come from all sections of the society, including the tribal areas.
